

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 12TH SEPTEMBER, 2023, 02:30 P.M.

CP (CAA)/11/230-232/GB/2022
In CA (CAA)/9/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Shri K.K.Singh**

| | |
|---------------------|--|
| Name of the Company | Arrow Alloys Pvt. Ltd. & Nine Others (Transferor Companies) And KCL Estates Pvt. Ltd. (Transferee Company) |
| Under Section | 230 to 232 of Companies Act, 2013 |

For Petitioner (s) : Mr. Arani Guha, Adv.
Mr. Yashraj Agarwalla CS

For Respondent (s) :

ORDER

Counsel appearing for the petitioner is present.

List this matter before the regular Bench on **05.10.2023**.

Sd/-

**Shri K.K.Singh
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**